COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

Dated: 14th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

Bharat Petroleum Corporation Ltd.Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava

Mr. Kaustav Som for R.1

Mr. Sumit Kishore for PNGRB

Mr. Sandeep Mahapatra Ms. Sheepali Patial for R.2

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of:

Gail India Ltd. Appellant(s)

Vs.

Sabarmati Gas Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra

Ms. Priti Yadav (Rep.)

Counsel for the Respondent(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava

Mr. Kaustav Som for R.1

Mr. Sumit Kishore for R.2

<u>ORDER</u>

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on <u>28.07.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai) Chairperson